

Annexure-8

Name of the corporate debtor: M/s Supra Petro Chemiclas Private Limited Date of commencement of CIRP: 29th September 2022 List of creditors as on: 23-03-2023

Sl. No.	Name of creditor	Identification No.	Details of claim admitted					Whether related party	% of voting share in coc, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Amount claimed	Amount of claim admitted	Nature of claim	Amount Covered by Security Interest	Amount covered by guarantee							
NIL														